

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 71 of 2016 &
IA No. 321 of 2017**

Dated: 8th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Tata Power Delhi Distribution Ltd. Appellant(s)
Vs.
Delhi Electricity Regulatory Commission Respondent(s)**

**Counsel for the Appellant(s) : Mr. Aniket Prasoon
Mr. Abhishek Kumar**

**Counsel for the Respondent(s) : Mr. Divyanshu Rai for
Mr. Nikhil Nayyar for R-1**

ORDER

I.A. No. 321 of 2017

(Appl. for condonation of delay in filing rejoinder)

Delay in filing rejoinder is condoned and rejoinder is taken on record.
Application is disposed of.

Appeal No. 71 of 2016

List the matter for hearing on **31.10.2017.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**